

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION

Dated Shillong, the 23rd March, 2023.

No. LJ (A) 43/2018/22 - The Governor of Meghalaya is pleased to appoint the following Senior Advocates as Additional Advocate Generals of Meghalaya, with immediate effect and until further order.

1. Shri. Khalid Khan.
2. Mrs. Tshering Yangi B.

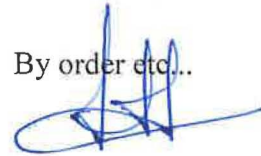
Sd/-
C.V.D. Diengdoh,
Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. LJ (A) 43/2018/22-A,
Copy forwarded to:-

Dated Shillong, the 23rd March, 2023.

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong.
4. The Sr. Govt. Advocates, Meghalaya, High Court of Meghalaya, Shillong.
5. The Accountant General, Meghalaya etc., Shillong. The above Additional Advocate Generals shall be entitled to fees as laid down in O.M. No. LR (B) 13/2002/Pt./155 dt. 17.10.2016.
6. The Additional Senior Govt. Advocates, High Court of Meghalaya, Shillong.
7. The Treasury Officer, Shillong North/ South Treasury.
8. The Secretary, High Court Bar Association, Shillong.
9. Law (B) Department, Shillong.
10. DEO, Law Department.
11. Guard file.

By order etc..



Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.